

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-125/2008(Pt.)/ 1644 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar,
Gauhati High Court,
Aizawl Bench, Aizawl.

Dated Guwahati the 19th March, 2025.

Sub:- **Casual leave.**

Ref:- Your letter No.P.20012/1/2025-HC(AB)/12 dated 18.03.2025.

Sir,

With reference to the above, I am directed to inform you that Smti Ngursangzuali Sailo, Judge, Special Court, ND&PS, Aizawl has been granted **casual leave on 17.03.2025 and 18.03.2025**. A senior Judicial Officer available at the station would remain in-charge of her Court and Office during her absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-125/2008(Pt.)/ 1645-1646 /A, dated , 19-03-2025

Copy to:

1. Smti Ngursangzuali Sailo, Judge, Special Court, ND&PS, Aizawl.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Quis